



GOVERNMENT OF KARNATAKA

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Date: 26-12-2018

FORM-C

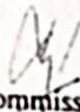
(See Rule 3(2))

Licensee for Stone Crusher

License No:84/2018-19/2530

The License for the establishment of a Stone Crusher in favour of Sri K. Balaji Singh in the name of M/s Sri Balaji Crushers in Sy No: 69 of Yelagondanahalli village, Avani Hobli , Mulbagal Taluk [falling within the Safer Zone declared vide notification No.DMG/SG/JC/NOTIFICATION/ 2018-19 Dated 23-10-2018 and published in the Karnataka Gazette of Thursday 01<sup>st</sup> November, 2018] to an extent of 2-00 Acres as shown in appended sketch, in Mulbagal Taluk, Kolar District is accorded for a period of five years from the date of issue. The license should strictly adhere to the relevant Act and Rules.

The license is valid up to: 25-12-2023.

  
Deputy commissioner & Chairman  
District Stone Crusher Licensing and  
Regualtion Authourity, Kolar District

To,  
M/s Sri Balaji Crushers  
Pro. Sri K. Balaji Singh  
Yalagondanahalli Village  
Avani Hobli  
Mulbagal Taluk  
Kolar District.

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